NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/117/2016

NAME OF THE PETITIONER(S)

: M/s Comfort Intech Limited & 3 others

NAME OF THE RESPONDENT(S)

: M/s Ravi Kumar Distilleries Limited & 12 others

UNDER SECTION

: 397/398, 235(2) and 237(b)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1 KAMAL AGRAWAL

2. A.M. Snitharen

CA-AR- Responder Lem Asim

ORDER

Counsel representing for both the sides present. Due to lack of time of the court, the arguments of the Petitioner could not get concluded. The matter is posted for conclusion of arguments of the Petitioner on 14.6.2017. Put up on 14/6/2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)